

## LOK SABHA DEBATES

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### LOK SABHA

Wednesday, February 25, 1959/  
Phalgun 6, 1880 (Saka)

*The Lok Sabha met at Eleven of the  
Clock.*

[MR SPEAKER in the Chair]

#### ORAL ANSWERS TO QUESTIONS

#### Reorganisation of Secondary Schools

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\*622. { Shri Rajendra Singh:  
Shri Ram Krishan:  
Dr. Ram Subhag Singh:  
Shri Bibhuti Mishra:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government have finalised certain measures to speed up reorganisation and up-grading of Secondary Schools,

(b) what those measures are and in what respect they differ from the previous ones; and

(c) the results accrued or likely to accrue?

**The Minister of Education (Dr. K. L. Shrimali):** (a) to (c) The Central Advisory Board of Education at its 28th session held in Madras on the 15th and 16th of January, 1959, has made certain recommendations in the matter. The proceedings have not yet been finalised. A printed copy of the proceedings will, as usual, be made available to the Library of the Lok Sabha Secretariat in due course.

**Shri Rajendra Singh:** May I know if a copy of the proceedings will be placed on the Table of the House so

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that this House will have ample opportunity to discuss and deliberate over it?

**Dr. K. L. Shrimali:** I have already said that a copy of it will be placed in the Library.

**Shri Rajendra Singh:** I want to know whether it will be placed on the Table of the House.

**Mr. Speaker:** Everything has to be printed. What is the object of asking it to be placed on the Table of the House? Shri S. M. Banerjee.

**Shri S. M. Banerjee:** May I know whether Government is also considering the question of salaries and working conditions of the teachers who are engaged in these secondary schools?

**Dr. K. L. Shrimali:** Government have already taken certain steps to increase the salaries of secondary school teachers. The consideration stage has passed long ago.

**श्री विभूति मिश्र :** क्या यह सही है कि सभी सैकेंड्री स्कूलों को हायर सैकेंड्री स्कूलों में परिणत किया जा रहा है तथा जिस में पंद्रह एकड़ जमीन होगी उसी को हायर सैकेंड्री स्कूल ट्रीट किया जायेगा ?

**डा० का० सा० बीबाली :** मैंने निवेदन किया है कि जो सेट्टल एडवाइजरी बोर्ड की सिफारिशें हैं, उनको लाइनेरी में रख दिया जायगा ।

**श्री विभूति मिश्र :** लाइनेरी में रखने के बारे में मैंने सवाल नहीं किया है । मैं चाहता हूँ याननीय मंत्री महोदय मेरे प्रश्न का सीधा जवाब दें ।

प्रश्नकर्ता महोदय : नहीं जी, नहीं दे सकते हैं।

Hon Members must read the proceedings when a copy of it is placed in the Library. If there is still any doubt or difficulty I will have it cleared up on the floor of the House. Why should the hon Minister give here a summary of what has happened?

श्री विभूति मिश्र : मैने, अध्यक्ष महोदय, सवाल यह पूछा था कि क्या सभी मैकेट्री स्कूलों को हायर मैकेट्री में परिणत करने सरकार जा रही है और उसी मैकेट्री स्कूल को हायर मैकेट्री स्कूल ट्रीट किया जायगा जिसमें पढ़ाए जायेंगे ?

डा० का० ला० श्रीमाली : मैं निवेदन कर चुका हूँ कि गवर्नमेंट की यह पालिसी है कि धीरे धीरे सभी हाई स्कूलों को हायर मैकेट्री स्कूलों में परिणत किया जाये और आशा की जाती है कि तृतीय पंच वर्षीय योजना के अन्त तक सब हाई स्कूल हायर मैकेट्री स्कूल हो जायेंगे।

जहाँ तक जमीन का ताल्लुक है वह एग्रिकलचरल स्कूलों के लिये आवश्यक होगी, कितनी चाहिये यह मैं अभी नहीं कह सकता हूँ। लेकिन जहाँ टैक्निकल सबजेक्ट्स होंगे वहाँ जमीन की कोई विशेष आवश्यकता नहीं है। जहाँ एग्रिकलचरल कोर्स होंगे, यह स्वाभाविक है कि खेती के लिये वहाँ जमीन हो और वह अवश्य होगी।

Shri Ram Krishan: May I know whether this Advisory Committee has made any recommendation about the extension of period?

Mr. Speaker: Is it not contained in the report?

Dr. K. L. Shrimall: Yes, Sir. Question has been raised about the recommendations made by the Central Advisory Board, and I have said that these will be placed in the Library

Shri Braj Raj Singh: May I know whether these recommendations about reorganisation of the secondary education system will involve any extra expenditure?

Dr. K. L. Shrimall: Well, Sir, reorganisation of education will cost additional expenditure.

Shri Rajendra Singh: Sir, I suggested to the hon Minister, through you, that the recommendations of the Central Advisory Board, as they are very important, should be placed on the Table of the House, so that we may have an opportunity to discuss them at length. I have not received a reply to that.

Mr. Speaker: Even if it is placed in the Library, if it is an important matter I will allow discussion on that.

Shri Rajendra Singh: Unless it is placed on the Table, Sir, you will not allow us to raise a discussion.

Mr. Speaker: I have said that I shall allow a discussion if the matter is so important. It does not matter whether it is placed on the Table or in the Library.

Some Hon. Members rose—

Mr. Speaker: The report has not yet been placed in the Library. Let us await the report and then I will allow any number of questions.

Shri Tangamani: Sir, even before the 26th session of the Board reorganisation has taken place in some areas. I wanted to know the details.

Mr. Speaker: We will go to the next question—Shri Samanta

Andaman and Nicobar Islands  
Advisory Council

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\*623. { Shri S. C. Samanta:  
Shri Subodh Hansda:

Will the Minister of Home Affairs be pleased to state

(a) whether there is no Member of Parliament in the Andaman and Nicobar Islands Advisory Council,